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**OPEN COURT**  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Allahabad this the 19th day of August 2010

CORAM:

**HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)**

Original Application No. 854 of 2006  
(U/s 19 of the Administrative Tribunals Act 1985)

Shri Nathlu, S/o Late Sri. Paltu,  
Malgodam Road, Block No.190,  
Quartetr No. 1 District Saharanpur. .... Applicant

(By Adv: S/Shri Ashish Agarwal/A.K.Trivedi)

V E R S U S

1. Union of India through General Manager,  
(Karmik) Northern Railway Main Office,  
Baroda House, New Delhi.
2. Mukhya Hit Adhikari,  
Northern Railways, Saharanpur.
3. Karmik Adhikari,  
Divisional Railway Manager Office,  
Ambala Region, Northern Railway,  
Ambala. .... Respondents

By Adv: Sri P. Mathur

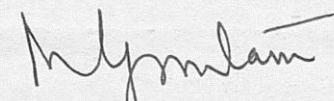
**ORDER**

**HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)**

Learned counsel for applicant states that the representation of the applicant dated 19.11.2002 is still pending before the respondents. Since the above mentioned representation pertains to

representation within fifteen days and the respondents are directed to decide the same within three months.

2. O.A. is accordingly, disposed of. No costs.



MEMBER(A)

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